

Sixteenth Lok Sabha

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Title: Secretary General laid the bills passed by the Houses of Parliament during the 12th session of 16th Lok Sabha and assented to by the President.

SECRETARY GENERAL: Madam Speaker, I lay on the Table the following five Bills passed by the Houses of Parliament during the Twelfth Session of Sixteenth Lok Sabha and assented to by the President since a report was last made to the House on the 18th July, 2017:-

- (i) The Central Goods and Services Tax (Extension to Jammu and Kashmir) Bill, 2017;
- (ii) The Integrated Goods and Services Tax (Extension to Jammu and Kashmir) Bill, 2017;
- (iii) The Appropriation (No. 3) Bill, 2017;
- (iv) The Appropriation (No. 4) Bill, 2017; and
- (v) The Punjab Municipal Corporation Law (Extension to Chandigarh) Amendment Bill, 2017.

I also lay on the Table one copy each, duly authenticated by the Secretary General, Rajya Sabha, of following eight Bills passed by the Houses of Parliament and assented to by the President:

- (i) The National Institutes of Technology, Science Education and Research (Amendment) Bill, 2017;
- (ii) The Footwear Design and Development Institute Bill, 2017;
- (iii) The Collection of Statistics (Amendment) Bill, 2017;
- (iv) The Admiralty (Jurisdiction and Settlement of Maritime Claims) Bill, 2017;

- (v) The Indian Institutes of Information Technology (Public-Private Partnership) Bill, 2017;
- (vi) The Right of Children to Free and Compulsory Education (Amendment) Bill, 2017;
- (vii) The Indian Institutes of Information Technology (Amendment) Bill, 2017; and
- (viii) The Banking Regulation (Amendment) Bill, 2017.

[Placed in Library, See No. LT-7706/16/17]

... (*Interruptions*)

12.08 hours